


No.DJ-E-(B-4)40/87-
Office of the District and Sessions Judge,Chamba Division,Chamba,
Himachal Pradesh.

Dated:-Chamba, the January,2018

'OFFICE ORDER'

In pursuance of instructions contained in Notification Endst.No. HHC/Admn.6(20)/77-XIX-3144-70 dated 10-11-2017 of the Registry of Hon'ble High Court of Himachal Pradesh, Shimla, the following days are hereby declared as '**Local Holidays**' for the calendar year, 2018, for the **Judicial Courts stationed at the District Headquarter at Chamba including Sub Divisional Headquarter at Dalhousie in Civil and Sessions Division, Chamba.**

Name of Division.	Detail of Fair/Festival(s)	Date	Day.
Chamba	1. Minjar Mela	30.07.2018	Monday
-do-	2. Manimahesh Yatra.	17-09-2018	Monday


District and Sessions Judge
Chamba Division,Chamba,HP.
Dated:-January, 2018.

Endst.No.DJ-E-(B-4)40/87-

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Copy forwarded for information and necessary action to:-

- 1.The Registrar General, High Court of HP. Shimla-171001.
- 2.The Registrar(Vigilance) High Court of HP. Shimla.171001.
- 3All the District and Sessions Judge's in HP.
- 4.The Director, State Judicial Academy, Ghandal PO Shakrah,Sub Tehsil Dhami,District Shimla-171011.
- 5.The Member Secretary, HP. State Legal Services Authority, SDA Complex Kasumpti, Shimla-171009.
- 6.The Presiding Officer, Labour Court-cum-Industrial Tribunal, Shimla/Kangra at Dharamshala.
- 7.The President, District Consumer Disputes Redressal Forum, Shimla/Mandi/Kangra at Dharamshala/Una.
- 8.The Deputy Commissioner, Chamba.
- 9.The Superintendent of Police, Chamba.
- 10.The Additional District and Sessions Judge, Chamba.
- 11.The Senior Civil Judge-cum-CJM. Chamba..
- 12.The Secretary,DLSA Chamba.
- 13..The Civil Judge-cum-JMIC,Chamba.
- 14.The Civil Judge-cum-JMIC, Dalhousie
- 15.The Mobile Traffic Magistrate,Chamba.
- 16The District Attorney, Chamba.
- 17.The President Bar Association Chamba/ Dalhousie.
- 18.Reader Grade-I / Civil and Criminal Ahlmads of this office.
- 19.Notice Board of this Court.
20. The System Officer of this office for uploading the same on the website of this office.

District and Sessions Judge
Chamba Division,Chamba,HP.


PERSONAL ATTENTION

No. DJ-E(B-8)177/2008-
Office of the District and Sessions Judge, Chamba, Division,
Chamba.H.P.

Dated Chamba, the 18th November,2017.

“OFFICE ORDER”

It has come to the notice of this Office that some officials posted in this Civil and Sessions Division are habitual of meeting directly with the undersigned without taking prior permission from their Presiding Officer(s) which is flagrant violation of the Service Rules.

It is, therefore, ordered that henceforth every official of this Civil and Sessions Division while seeking an audience with the undersigned should seek prior permission of their respective Presiding Officer(s) or prior appointment through Chief Administrative Officer of this Office.

Any departure from the said instructions would be viewed seriously and will follow disciplinary action, as per Service Rules.


District and Sessions Judge
Chamba, Division, Chamba.HP.

Endst.No.DJ-E(B-8)177/2008- 9537 Dated:- 18th November,2017.
Copy forwarded for information and n/a to:- 20/11/17

1. The Addl.Distt. & Sessions Judge Chamba,
2. The Senior Civil Judge-cum-CJM.Chamba,
3. The Civil Judge-cum-JMIC.Chamba
4. The Civil Judge-cum-JMIC.Dalhousie.
5. The Mobile Traffic Magistrate, Chamba.
6. Shri Naresh Kumar, Asstt Programmer of this office with direction to upload it on the website of this office.
7. The Daftari of this office with direction to get it noted from all officials of this office, for future strict compliance.


District and Sessions Judge,
Chamba.Divn Chamba.HP.

No. DJ-CBA-E(B-8)177/2008-
Office of the District and Sessions Judge Chamba Division
Chamba.HP.

Dated:- Chamba 11th October,2017.
16th

OFFICE ORDER.

Pursuant to the instructions contained in Office Order/endorsement No.HHC/Admn.1(18)/78-XV-27181-88 dated 21/22-9-2017 of the Registry of Hon'ble High Court of Himachal Pradesh, All the employees of this Civil and Sessions Division are hereby directed to wear proper uniform/livery provided to them and those who are not provided with the uniform/livery, they shall attire in appropriate, formal, clean, modest and decent clothes in sober colours.

The above instructions be adhered to strictly in letter and spirit failing which a serious view will be taken against the defaulting officers/officials as the case may be.

Sd/-
District and Sessions Judge,
Chamba.Divn.Chamba.HP.
Dated : 11th October,2017.

Endst.No.DJ-CBA-E(B-8)177/2008- 8651

Copy forwarded for information and n/a to:-

1. The Additional District and Sessions Judge, Chamba.
2. The Senior Civil Judge-cum-CJM. Chamba
3. The Secretary, District Legal Services Authority, Chamba.
4. The Civil Judge-cum-JMIC. Chamba / *Salkar*
5. The Mobile Traffic Magistrate, Chamba.
6. ✓ The System Officer of this office with direction to upload the same on the website of this office.
7. ✓ The Daftari of this office is directed to get it noted from all the officials of this office.

Sd/-
District and Sessions Judge,
Chamba.Divn.Chamba.HP.